

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5583  
ANSWERED ON:02.05.2000  
FREEDOM FIGHTERS PENSION  
SHRIPAD YESSO NAIK

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether attention of the Government have been drawn to the news-item captioned `Freedom Fighters Plea to Vajpayee on pension` appearing in Hindustan Times, dated April 10,2000; and

(b) if so, the reaction of the Government thereto ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI CH.VIDYASAGAR RAO)

(a)&(b):The Government has seen the news-item captioned `Freedom fighters plea to Vajpayee on pension` that appeared in the Hindustan Times in its issued dated 16.4.2000.

No case for grant of freedom fighters` pension, complete in all respects and duly verified and recommended by the State Government is pending at present.

The amount of freedom fighters pension was doubled in 1997 and it was also decided to link the same with the price index. Two instalments of dearness relief have already been released since then. The third instalment of dearness relief will become due on the 1st of August , 2000. No proposal to further increase the amount of pension is under consideration at present.

The demands such as, reimbursement of medical bills, permission to travel by Rajdhani/Shatabdi trains, revival of Special audit team and naming of prominent areas after freedom fighters, have already been looked into in the past.